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**(2023) 02 TDSAT CK 0067**

**In the Telecom Disputes Settlement And Appellate Tribunal**

**Case No :** Broadcasting Petition No. 462 Of 2022

Multi Reach Media Pvt Ltd

APPELLANT

Vs

Mr. Subhasish Mahapatra And Ors

RESPONDENT

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**Date of Decision :** 27-02-2023

**Acts Referred:**

**Citation :** (2023) 02 TDSAT CK 0067

**Hon'ble Judges :** Dhirubhai Naranbhai Patel, Chairperson; Subodh Kumar Gupta, Member

**Bench :** Division Bench

**Advocate :** Diggaj Pathak, Shweta Sharma, Prachi Kohli, Himanshu Dhawan

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**Judgement**

Counsel appearing for the petitioner seeks time to rejoiner affidavit.

Time, as prayed for, is granted.

Counsel appearing for the petitioner seeks time to move an application in the present Broadcasting Petition as the respondent has violated order passed by the Tribunal dated 14.10.2022.

Permission to move such an application is granted to the petitioner which will be listed tomorrow i.e. 28.2.2023.

This Broadcasting Petition shall be listed before the Kolkata Bench in the State of West Bengal on 28.4.2023 at 11 a.m. in pursuance of Govt. of India's Gazette Notification No. 3708 dated 18th August, 2022.